

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)
: Ms. ANURADHA SANJAY BHATIA – MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.11.2023 AT 02:30 PM

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/66/7/AMR/2021		7 of IBC	Unicorn Merchants Private Limited Vs. Aditya Steel Rolling Mills Private Limited

ORDER

Ms.Kanishk Agarwal, Ld. Proxy Counsel for the FC and Mr.Parth, Ld.Proxy Counsel for the CD present. List this matter, being the matter of the year 2021 and part heard. Let it be listed for hearing finally on 20.11.2023.

**Sd/-
MEMBER TECHNICAL**

**Sd/-
MEMBER JUDICIAL**